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CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

27.4.2011

OA 297/2009

MA 49/2011

Mr.P.N. Jatti, counsel for applicant.

Mr.B.K.Pareek proxy counsel for

Mr. B.N Sandhu, counsel for respondents. No.1

Mr. Mukesh Agarwal, counsel for respondent no.2

Learned counsel for the applicant submits that in view of the order dated 25.1.2010 (Annexure R-2), passed by the respondents, the present OA has become infructuous.

Accordingly, the present OA stands dismissed as having become infructuous

In view of the order passed in the OA, no order requires to be passed in the MA. The MA 49/2011 shall also stand disposed of accordingly.

Anil Kumar

(Anil Kumar)
Member (A)

K.S. Rathore

(Justice K.S.Rathore)
Member (J)

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copy given vide

No. 557 To 559

28/4/11

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